

# AMOUNT COLLECTED UNDER THE E.S.I. SCHEME

**\*423. SHRI DAHYABHAI V. PATEL:** Will the Minister of LABOUR AND EMPLOYMENT be pleased to state the total amount collected under the Employees State Insurance Scheme and the amount so far spent, State-wise?

**THE DEPUTY MINISTER OF LABOUR AND EMPLOYMENT AND PLANNING (SHRI L. N. MISHRA):** Total amounts collected and spent upto 31st March 1960, are Rs. 39,97,01,972 and Rs. 22,00,28,893, respectively. Statewise figures are not available.

**SHRI DAHYABHAI V. PATEL:** May I know as to how much of the sum of Rs. 39 crores has been spent?

**SHRI L. N. MISHRA:** I have said already that the sum spent was Rs. 2,20,28,893.

**SHRI DAHYABHAI V. PATEL:** Does it mean that they have spent only two crores of rupees out of Rs. 39 crores collected?

**SHRI L. N. MISHRA:** I said Rs. 22 crores, Sir.

**SHRI DAHYABHAI V. PATEL:** Out of Rs. 39 crores collected, they have spent only Rs. 2 crores. Is Government saving from the money that they collect from industrial labour? Does Government want to make a profit out of it?

**MR. CHAIRMAN:** First of all he said, "Rs. 2 crores". Now you say, Rs. 2 crores out of Rs. 39 crores. He has now said that the expenditure was Rs. 22 crores out of a receipt of Rs. 39 crores.

**SHRI DAHYABHAI V. PATEL:** That means that they are saving.

**SHRI GULZARILAL NANDA:** Sir, there is a very big programme for the

construction of hospitals. Lands have been acquired and estimates have been prepared. Every year a certain amount is to be set apart for the capital expenditure which, in the course of the Third Five Year Plan period, would become a very big figure.

**SHRI ARJUN ARORA:** May I know whether Government have any proposal for increasing the cash benefit for the sick workers?

**SHRI GULZARILAL NANDA:** This will depend upon the evaluation that is taking place. At any rate, there is no such intention.

**SHRI DAHYABHAI V. PATEL:** Have the Government prescribed a list of drugs to be prescribed for the patients who are treated under this scheme?

**SHRI L. N. MISHRA:** There is a prescribed list in every dispensary and medicines are supplied according to that list.

**SHRI DAHYABHAI V. PATEL:** Is it a fact that the list is an obsolete one and that the persons who make up this list are doctors who are not in practice?

**SHRI L. N. MISHRA:** I am not aware of it, Sir.

**SHRI DAHYABHAI V. PATEL:** Is it a fact that the persons who draw up this list are not attached to any medical college and, therefore, are not in touch with up to date research in medical sciences as a result of which the medicines supplied do not give proper relief to the patients?

**SHRI GULZARILAL NANDA:** No, Sir, that is not at all true. The administration associates with itself medical practitioners and the lists are revised from time to time.

SHRI TAYABJEE'S ARTICLE IN THE 'ANNUAL INDIA YEAR BOOK' ON GERMANY'S ATTITUDE TOWARDS INDIA IN THE MATTER OF ECONOMIC CO-OPERATION.

\*424. SHRI A. D. MANI: Will the PRIME MINISTER be pleased to state:

(a) whether his attention has been drawn to a contribution made by the former Ambassador of India in West Germany, Shri Badruddin Tayabjee in the 'Annual India Year Book' on Germany's attitude towards India in matters of economic co-operation;

(b) if so, who authorised the publication of the article; and

(c) whether the views expressed by the writer have the approval of the Government of India?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) Yes, Sir; the article in question was actually published in a Republic Day Brochure, issued by the Indian Embassy at Bonn this January.

(b) The sanction for the publication of the brochure which contained the article was given by the Ministry of External Affairs; but the selection of the material for inclusion in it was, as usual, left to the discretion of the Ambassador concerned.

(c) The Ambassador was expressing his personal views, and Government's previous approval was not necessary. There may be difference of opinion as to whether and how an Ambassador should express his views in public in regard to the country to which he is accredited, but Government do not think that Shri Tayabjee committed any indiscretion in expressing himself in the manner he did.

SHRI A. D. MANI: Is it a fact that the Ambassador stated in the article that there is in Germany a curious lack of responsibility for what is

happening in the outside world sometimes even when what is happening is a direct outcome of something which they themselves have done?

SHRIMATI LAKSHMI MENON: That is not only the opinion of our Ambassador but many other people also think that way.

SHRI A. D. MANI: Would a statement of that sort help better Indo-German relations?

SHRIMATI LAKSHMI MENON: The Germans themselves have not understood it the way that we have understood it.

DIWAN CHAMAN LALL: Is it not a fact that Mr. Tayabjee expressed a feeling which is world-wide in respect of the German Government?

SHRIMATI LAKSHMI MENON: That is exactly what I said, Sir.

### केन्द्रीय लोक-कर्म विभाग की अष्टाचार-विरोधी समिति

\*४२५. श्री नवाबसिंह चौहान : क्या निर्माण, आवास और संभरण मंत्री यह बताते की कृपा करेंगे कि :

(क) केन्द्रीय लोक-कर्म विभाग में अष्टाचार की जांच करने वाली समिति के पास अब तक कितने मुद्दाव आ चुके हैं ;

(ख) क्या इन मुद्दावों की प्राप्ति की सूचना मुद्दाव भेजने वालों के पास भेजी जात है ;

(ग) कितने संसद्-सदस्यों ने मुद्दाव भेजे हैं और उनमें से कितने राज्य सभा के सदस्य हैं ; और

(घ) क्या इन की प्राप्ति की सूचना मुद्दाव भेजने वाले संसद्-सदस्यों को भेजी गयी, और यदि नहीं, तो इसका क्या कारण है ?